

HIGH COURT OF SIKKIM  
Record of Proceedings

**I.A. No.01 of 2025 in RFA/45/2025/(Filing No.)**

SANJAY KUMAR JAIN

APPLICANT

*VERSUS*

TENZING WANGYAL BHUTIA

RESPONDENT

**Date: 28.08.2025**

**CORAM :THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant     Mr. Safal Sharma, Advocate.

For Respondent     None.

**ORDER**

The Registry reports that as per the online postal tracking report Notice has been served on the Respondent. Since, no one has entered appearance for the Respondent today, let the Applicant serve Notice by “*dasti*” on the Respondent.

Requisites be filed with three days.

Registry to take necessary steps thereafter.

List on 09-09-2025.

**Judge**  
28.08.2025